

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1889  
TO BE ANSWERED ON 14<sup>TH</sup> DECEMBER, 2021**

**NATIONAL DENTAL COMMISSION BILL**

**1889. SHRI A. D. SINGH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the status of National Dental Commission (NDC) Bill;
- (b) the final action taken by the Ministry on the Delhi High Court order in Writ Petition 9053 of 2020; and
- (c) whether Dental Council of India has complied with Ministry's letter No. H.11017/6/2011-DE(Vol.II) {8020581} dated 9.2.2021, if so, the details of status report as the action was initiated by Parliament Secretariat and whether statute 10 and 15 of Dentist Act, 1948 were followed in the process?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

- (a) The National Dental Commission Bill, 2021 has been finalized and approved by the Ministry of Law & Justice.
- (b) As per the directions of the Hon'ble High Court of Delhi vide Order dated 05.07.2021 in WP(C) No. 9053 of 2020, hearing has been granted to the petitioner as well as all the complainants; and
- (c) The Dental Council of India (DCI) has complied with Ministry's letter No. H.11017/6/2011-DE(Vol.II) {8020581} dated 09.02.2021 and has taken necessary action after complying with all the relevant provisions of the Dentists Act, 1948.

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